

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.208- IA/560(AHM)2024
In
C.P.(IB)/125(AHM)2023

Proceedings under Section 94 IBC

IN THE MATTER OF:

Praveen Dharamshibhai Sorathia

.....Applicant

.....Respondent

Order delivered on: 03/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : None
RP in person : None
For the PG : Mr. Mohit Gupta, Adv.
For BoB : None
For IDBI : None

ORDER

IA/560(AHM)2024

None present for Resolution Professional. It appears that report is not served upon respondents. Resolution Professional is directed to serve copy of report upon respondents and file service affidavit and remain present on next date of hearing.

List for further consideration on 16.07.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)